

2. DEARNESS ALLOWANCE

The existing scheme of dearness allowance will continue.

3 HOUSE RENT ALLOWANCE

House Rent Allowance shall be at the rate of 10 per cent of basic pay with a minimum of Rs. 22/- p.m. and Rs. 28/- p.m. respectively in the case of Class IV and Class III employees, subject to a maximum of Rs. 40/- p.m.

4. CITY COMPENSATORY ALLOWANCE

At the rate of Rs. 20/- per month.

5. PROVIDENT FUND CONTRIBUTIONS

At the rate of 10 per cent of the basic pay including special pay.

6. GRATUITY

As provided in the Gratuity Act 1972. This will however, apply to employees irrespective of the salary drawn i.e. including those drawing salary in excess of Rs. 1000/-.

Provided that the gratuity payable shall not exceed Rs. 20,000/-.

Provided further that in the case of those who die while in service after having completed 15 years' continuous service gratuity shall be paid at the rate of one month's salary for every completed year of service, subject to a maximum of Rs. 20,000/-.

7. BONUS

(i) No profit sharing bonus shall be paid. However, the corporation may, subject to such directions, as the Central Government may issue from time to time grant any other kind of bonus to its Class III and IV employees.

(ii) An annual cash bonus will be paid to all Class III and IV employees at the rate of 15 per cent of the annual salary (i.e. basic pay

inclusive of special pay, if any, and dearness allowance and additional dearness allowance) actually drawn by an employee in respect of the financial year to which the bonus relates.

(iii) Save as provided herein all other terms and conditions attached to the admissibility and payment of bonus shall be as laid down in the settlements on bonus dated 26th June, 1972.

8. PERIOD OF SETTLEMENT

From 1st April, 1973 to 1st March, 1977.

Revision of Textile Loom Policy

3589. SHRI MOHD. ASRAR AHMED:

SHRI S. A. DORAI SEBASTIAN:

SHRI G. Y. KRISHNAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose the revision of the textile loom policy;

(b) if so, when and what changes and revisions are proposed to be made;

(c) whether the details have been worked out; and

(d) whether any separate cell in the Ministry is also propose and what will be the function of this separate cell and whether it will look after the infrastructure and subjects of the textile industry like coal, power and cotton?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The policy relating to income is a part of the integrated textile policy, formulation of which is presently under consideration of Government.

(d) There is no proposal to constitute a separate cell in the Ministry for looking after infrastructural and other requirements of the textile industry. All aspects of the textile industry are already being attended to in the Department of Textiles.

Accommodation for Tourists visiting India in Asian Games

3590. SHRI K. LAKKAPPA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what arrangement have been made for providing hotel accommoda-

tion to the tourists visiting India in connection with Asian Games;

(b) whether some hotels are under construction for this purpose and if so, details thereof; and

(c) by what time these hotels are likely to be completed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). A statement indicating the particulars of hotels proposed to be constructed during the next two years to meet the requirements of visitors to the Capital for the Asian Games as well as details of hotels currently under construction in the Capital is attached.

Statement

S.No.	Name of Promoters/ Name of Project	Location of hotel project	No. of rooms	Expected time of completion.
1.	Hotel Kanushka Ashok (ITDC project)	Windsor Place, New Delhi.	300	1981
2.	Ashok Yatri Niwas (IDTC Project)	Windsor Place, New Delhi.	527	1981
3.	Welcomhotel Siddharth (Jaiprakash Enterprises Ltd.)	Rajendra Place, New Delhi.	92	1981
4.	Consmopolitan Builders & Hoteliers(P) Ltd.	New Friends Co'onry, New Delhi.	200	August/ Sept., 1982
5.	Northern Enterprises Corporation (P) Ltd.	Narendra Place, New Delhi.	231	Do
6.	Delhi Development Authority, and New Delhi Municipal Committee.	Sardar Patel Marg, New Delhi.	400	Do.
7.	Asian Hotels Limited.	R.K. Puram, New Delhi.	600	Do.
8.	Hotel Corporation of India.	Palam Airport, New Delhi.	400	Do.
9.	Ashok II (ITDC Project)	Adjacent to Ashok Hotel, New Delhi.	300	Do.
10.	Jaiprakash Enterprises Ltd.	Vasant Vihar, New Delhi.	150	Do.
11.	ITC Ltd. (expansion of Hotel Maurya-Sheraton)	Sardar Patel Marg, New Delhi.		